

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/600/ (IB)/2017
NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES
NAME OF THE RESPONDENT(S) : SHRI KRISHNAKANTH TEXTILES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYANARAYANA } for operational Absence
for A. C. MYLSAMY KASOOLARAS } creditor

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for his appearance and for making submissions on the next date of hearing and file proof of service and delivery of notice by way of an affidavit. He is also directed to furnish a copy of the petition and other documents to the respondents. Put up on 23.10.2017 at 10.30 A.M.

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)

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